

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 938/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Airborne Investment & Finance Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Daishan Ashar Sanjay Udeshi & Co.	Advocate	
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ORDER

CSP No. 914/230-232/NCLT/MB/MAH/2017
CSP No. 916/230-232/NCLT/MB/MAH/2017
CSP No. 917/230-232/NCLT/MB/MAH/2017
CSP No. 918/230-232/NCLT/MB/MAH/2017
CSP No. 919/230-232/NCLT/MB/MAH/2017
CSP No. 920/230-232/NCLT/MB/MAH/2017
CSP No. 921/230-232/NCLT/MB/MAH/2017
CSP No. 922/230-232/NCLT/MB/MAH/2017
CSP No. 924/230-232/NCLT/MB/MAH/2017
CSP No. 925/230-232/NCLT/MB/MAH/2017
CSP No. 926/230-232/NCLT/MB/MAH/2017
CSP No. 927/230-232/NCLT/MB/MAH/2017
CSP No. 928/230-232/NCLT/MB/MAH/2017
CSP No. 929/230-232/NCLT/MB/MAH/2017
CSP No. 930/230-232/NCLT/MB/MAH/2017
CSP No. 931/230-232/NCLT/MB/MAH/2017
CSP No. 936/230-232/NCLT/MB/MAH/2017
CSP No. 937/230-232/NCLT/MB/MAH/2017
CSP No. 938/230-232/NCLT/MB/MAH/2017
CSP No. 939/230-232/NCLT/MB/MAH/2017
CSP No. 940/230-232/NCLT/MB/MAH/2017
CSP No. 941/230-232/NCLT/MB/MAH/2017
CSP No. 942/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 03.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)